

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.09 of 2021**

**IN THE MATTER OF:**

**Arham Steels**

**...Appellant**

**Versus**

**NIL Infrastructure Pvt. Ltd. & Ors.**

**...Respondents**

**With**

**Company Appeal (AT) (Ins) No.10 of 2021**

**IN THE MATTER OF:**

**Annapurna Steel Company**

**...Appellant**

**Versus**

**NIL Infrastructure Pvt. Ltd. & Ors.**

**...Respondents**

**With**

**Company Appeal (AT) (Ins) No.12 of 2021**

**IN THE MATTER OF:**

**Ram Swaroop Ramesh Chand**

**...Appellant**

**Versus**

**NIL Infrastructure Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant:**

**Ms. Nishtha Wadhwa, Advocate**

**For Respondent:**

**Shri Asish Makhija, Ms. Neha Santani and Ms.  
Sweta Rana, Advocates (R-1 to 5)  
Ms. Nisha Malpani (R-5 in person)**

**ORDER**  
**(Virtual Mode)**

**17.03.2021** Counsel for Appellant in all these three Appeals states that Rejoinder in electronic mode has been filed. Hard copy may be filed within a week.

List all the three Appeals 'for admission (after Notice) hearing' on 19<sup>th</sup> April, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*